

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A No. 383/2013

Friday, this the 13th day of June, 2014

CORAM:

HON'BLE Mr. JUSTICE A.K. BASHEER, JUDICIAL MEMBER
HON'BLE Mr. SHASHI PRAKASH, ADMINISTRATIVE MEMBER

Haritha R.P Chandran,
GDS BPM, Venkode B.O,
Vattapara (P.O), Thiruvananthapuram – 695 028.
Residing at Ambady, Venkode (P.O),
Thiruvananthapuram – 695 028.

- Applicant

(By Advocate Mr. Vishnu S. Chempazhanthiyil)

Versus

1. The Senior Superintendent of Post Offices,
Thiruvananthapuram North Postal Division,
Thiruvananthapuram – 695 001.
2. Union of India, represented by its
Chief Postmaster General, Kerala Circle,
Thiruvananthapuram – 695 033.

- Respondents

(By Advocate Mr. Sunil Jacob Jose, SCGSC)

The application having been heard on 13.06.2014, the Tribunal on the same day delivered the following:

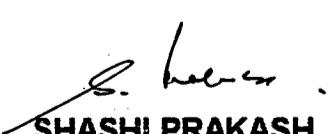
ORDER

HON'BLE Mr. JUSTICE A.K. BASHEER, JUDICIAL MEMBER

When this case is taken up for consideration, learned counsel for the respondents has produced the result of the Departmental Examination for Direct Recruitment to the post of Postal Assistant in a sealed cover. It is revealed from the result that "the applicant did not come in the zone of the selection to be called for the Paper-II i.e. Computer Skill Test". The result is taken on record and marked as Annexure – XI.

2. In view of the above, learned counsel for the applicant submits that the Original Application may be closed. Accordingly, Original Application is closed. No costs.

(Dated, this the 13th June, 2014.)


SHASHI PRAKASH
ADMINISTRATIVE MEMBER


JUSTICE A.K. BASHEER
JUDICIAL MEMBER

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